

GOVERNMENT OF ASSAM
HEALTH & FAMILY WELFARE DEPARTMENT
DISPUR: GUWAHATI

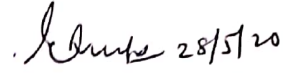
No.HLB. 102/2020/54

Dated, Dispur the 28th May, 2020

ORDER

In line with recent guidelines of the Ministry of Health & Family Welfare, it is hereby decided, in partial modification of extant protocols for testing of COVID-19 patients, that swab samples of all patients should be taken on the 5th day after initial positive test result. If the test result of the sample taken on 5th day is negative, then repeat swab sample would be taken on the 6th day. If test results of both the samples taken on 5th and 6th day come out negative, then the patient will be released from hospital, subject to verification of the asymptomatic status and approval of discharge of each case by State Discharge Board.

Hospitals and testing laboratories will give priority to testing of the COVID-19 patients.

 28/5/20

(Samir K. Sinha, IAS)

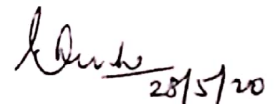
Principal Secretary to the Government of Assam
Health & Family Welfare Department

Memo No.HLB. 102/2020/54-A

Dated Dispur the 28th May, 2020

Copy to:

1. Chief Secretary, Assam.
2. Additional Chief Secretary, Home & Political Department.
3. Director General of Police, Assam.
4. Principal Secretary to Hon'ble Chief Minister, Assam.
5. ADGP (L&O)
6. ADGP (S)
7. Commissioner & Secretary, Transport Department, Dispur.
8. Commissioner & Secretary, Health & Family Welfare Department.
9. Special Secretary, Health & Family Welfare Department.
10. Chief Executive Officer, Assam State Disaster Management Authority.
11. Commissioner of Transport, Assam/ Managing Director, ASTC.
12. Mission Director, National Health Mission, Assam.
13. All Deputy Commissioners for necessary action
14. All Superintendents of Police for necessary action.
15. DME/ DHS, Assam.
16. All Joint Directors of Health Services, Assam.
17. All Principals cum Chief Superintendents Medical College Hospitals.
18. P.S. to Hon'ble Minister, Health & F.W. Department, Government of Assam
19. P.S. to Hon'ble Minister (All), Government of Assam.
20. P.S. to Hon'ble Minister of State, Health & F.W. Department
21. P.S. to Hon'ble Minister of State (Ind.)/ Minister of State (All),
22. P.S. to Hon'ble MLA (All).
23. Any other concerned.

 28/5/20

Principal Secretary to Govt. of Assam
Health & Family Welfare Department